

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:218
ANSWERED ON:05.12.2013
HANDLING OF POSCO BY PGCIL
Bhadana Shri Avtar Singh

Will the Minister of POWER be pleased to state:

- (a) whether the Power Grid Corporation of India Limited (PGCIL) has failed miserably to handle and manage the affairs of Power Operation System Corporation (POSCO);
- (b) if so, the details thereof;
- (c) whether the Government has decided to separate POSCO from the PGCIL and form an independent regulator;
- (d) if so, the details thereof; and
- (e) the punitive action taken against the management of PGCIL for not managing the operational, developmental and market oriented functions effectively?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (e) : Power Grid Corporation of India Limited (PGCIL) has effectively handled the affairs of its subsidiary Company, Power System Operation Corporation (POSOCO), as per the directives of Government of India.

PGCIL is one of the largest transmission utilities in the world and maintaining availability of its transmission network consistently over 99%. The Company has also modernised the Regional Load Despatch Centres (RLDCs) with the State-of-the-Art Load Despatch and Communication facilities and established National Load Despatch Centre (NLDC) for effective management of the grid operations. As regards Management of operational, developmental and market oriented function, POSOCO has effectively administered the same under guidance of PGCIL.

Further, the establishment of POSOCO as an independent wholly owned Government of India Company under the administrative control of Ministry of Power is under consideration of the Government of India.